

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF SUNDHA ROAD DEVELOPERS PRIVATE LIMITED  
 CIN : U45201RJ2011PTC034629  
 Date of commencement of CIRP: 31st January, 2024

LIST OF CREDITORS  
 Summary as on 14th February, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)  
 (Amount in ₹) as per Annexure-8

Amount in Rs.

SI NO	Name of the Creditor	Identification No (CIN/PAN)	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC					
1	Texon International		13-02-2024	3,40,38,527.00	2,21,02,940	Operational Debt	-	-	No	-	No	-	-	1,19,35,587	
2	Sara Global		14-02-2024	9,08,746.00	4,06,224	Operational Debt	-	-	No	-	No	-	-	5,02,522	
3	Krishna Stone Crusher		14-02-2024	9,62,982.00	6,25,313	Operational Debt	-	-	No	-	No	-	-	3,37,669	